

From: **Niral DMello** <[niral.dmello@gmail.com](mailto:niral.dmello@gmail.com)>

Date: Jan 27, 2016 11:22:38 PM

Subject: RE: Draft Direction on delivering broadband services in a transparent manner (Jan 2016)

To: [kapilhandata@traigov.in](mailto:kapilhandata@traigov.in)

Dear Sir,

I've read through the Draft for consultation as a Consumer, and happy with most part of it except Sec 4.(c) where, 'Broadband definition' is still unchanged at 512 kbps since 2013 instead of being increased to 1 mbps or 2 mbps. The reason being most Broadband Plans across India are limited to below 7 hours (in 30days) of 720p/1080p (approx 7-8GB pre-FUP online Video, e.g: Youtube which is a source of Knowledge/Learning) with minimum buffer. At 480p Videos offer 14-18 hours a month with current plans. If the Broadband definition is increased to 2 mbps and Service providers are able to provide 1-2 mbps post-FUP from POP, it would be beneficial in increasing the number of Subscribers with Fixed line Broadband, which would make increasing Capability, efficiency and quality of Service providers in the long run. It would provide a stronger backbone to the in process BharatNet project.

As our PM has called for the push for 'Digital India', It only makes sense to take that vision forward by empowering the common man with knowledge, for which Youtube/Video is a great source of information, specially to the uneducated or with limited funds for further education/skill development.

I humbly request you to review the above mention draft in regards with increase of 'Broadband Definition' from the current 512kbps to 2mbps.

Thanks and regards,

Niral DMello